

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No.2662 of 2021**

Santosh Sao

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.... .... .... Petitioner

Versus

The State of Jharkhand

.... .... ...Opposite Party

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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner : None

For the State : Mr. Tapas Roy, Addl.P.P

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**Order No.02 Dated- 05.04.2021**

Heard the Addl. P.P. through video conferencing.

List this case after one week under the heading "For Admission".

**(Anil Kumar Choudhary, J.)**

Pappu/